NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on 19th August 2025:-

Ι

The reconstituted Division Bench comprising of the **Hon'ble Mr. Justice Shree** Chandrashekhar and the Hon'ble Judge Designate will take up the extant judicial assignment of the Division Bench presided over by the Hon'ble Mr. Justice Shree Chandrashekhar.

II

The reconstituted Division Bench comprising of the Hon'ble Smt. Justice Revati Mohite Dere and the Hon'ble Judge Designate will take up the extant judicial assignment of the Division Bench presided over by the Hon'ble Smt. Justice Revati Mohite Dere.

III

The reconstituted Division Bench comprising of the Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Judge Designate will take up the extant judicial assignment of the Division Bench presided over by the Hon'ble Shri Justice A. S. Gadkari.

The Hon'ble Shri Justice Rajesh S. Patil will sit Singly in Court Room No. 35 - Annex and take up the matters pertaining to Single Bench, as per the board to be notified separately.

 \mathbf{V}

The Hon'ble Smt. Justice Neela Kedar Gokhale will sit Singly in Court Room No. 25-Annex and take up the matters pertaining to Single Bench, as per the board to be notified separately.

\mathbf{VI}

The Hon'ble Smt. Justice Manjusha A. Deshpande will sit Singly in Court Room No. 16-Annex and take up the matters pertaining to Single Bench, as per the board to be notified separately.

Dated this 18^{th} day of August 2025

By Order

sd/-(A. H. Laddhad) Prothonotary & Sr. Master High Court, O.S., Bombay sd/-(H. M. Bhosale) Registrar (Judicial-I) High Court, A.S., Bombay